

with the accounting authorities which would involve disproportionate amount of time and labour. The amount will not, however, be substantial since the liability for sterling pensions has with effect from the 1st April 1955, been transferred to the Government of U.K. in exchange of a lump sum paid to that Government by the Government of India.

(c) Service pensions are terminable at death, and family pensions cease on the happening of the events prescribed in the rules. It is not possible to relate these events to any definite period.

Grants for Propagation of Hindi

69. **Shri Ram Krishan:** Will the Minister of Education and Scientific Research be pleased to lay a statement showing the total amount to be paid to non-Hindi speaking State Governments and Organisations as grant during 1957-58 for propagation and development of Hindi, State-wise and Organisation-wise?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A lump provision of Rs. 5.0 lakhs has been proposed in the budget for 1957-58 for the grant of financial assistance to non-Hindi speaking State Governments for the propagation of Hindi in their respective areas. Grants to Hindi organisations for propagation and development of Hindi will be paid out of a proposed lump provision of Rs. 7.61 lakhs. No State-wise or Organisation-wise allocation of funds has been made.

Grants for Educational Schemes to States

70. **Shri Ram Krishan:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the total amount paid to State Governments during 1956-57 for the implementation of various Educational Schemes, Scheme-wise and State-wise; and

(b) the total amount to be paid for the above purpose during the current financial year?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The information is given in Statements I & II for Centrally assisted and Centrally sponsored schemes respectively. [See Appendix I, annexure No. 31.]

(b) The amounts to be paid will depend upon the extent to which the various programmes are actually implemented by the States during the year. The budget provision made for assistance and the tentative allocations for the various States are given in Statement III. [See Appendix I, annexure No. 31.]

Small Scale Industries in Andaman and Nicobar Islands

71. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 211 on the 24th May, 1957 and lay a statement on the Table of the Sabha showing the allocation of funds under different heads for the development of small scale industries in Andaman and Nicobar Islands in the Second Five Year Plan?

The Deputy Minister of Home Affairs (Shrimati Alva): The provision under the head "Cottage & Small Scale Industries" under the Second Five Year Plan of the Andaman & Nicobar Islands has been raised from five to eleven lakhs. A statement showing the allocation of funds under different heads is placed on the Table of Lok Sabha [See appendix I, annexure No. 32].

Transfer of Officers

72. **Shri H. C. Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) how many officers were transferred from each State to Centre and vice-versa during the last 12 months;

(b) the number of I. C. S. officers amongst them;